

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Monday, 12th February, 2024 at 10.30 a.m. ;**

I

The Division Bench comprising of the of **Hon'ble Shri. Justice Prakash D. Naik (at Bombay)** and **Hon'ble Shri. Justice Bharat P. Deshpande** will take up the matters, **through Video Conferencing**, as per the board notified separately.

II

Soon after the Division Bench work is over, **Hon'ble Shri Justice Bharat. P. Deshpande** will sit singly and will take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,
Porvorim, Goa

Date :09.02.2024

Sd/-
(Dinesh R. Shetty)
Registrar (Aministration)
I/c Registrar (Judicial)

